

Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025 (Order Received on September 17, 2025; List of creditors as on: 1 October, 2025;

Name of IP: Resurgent Resolution Professional LLP; ;Last 5 digits of registration number: 50018

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Received		Summary of Claims Admitted			Amount of		Amount of Claim Not Admitted	Amount of Claims under Verification
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims			
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	-
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	-	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	1,35,64,909	1	1,35,64,909	1	-	-	-	-
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	-	-
6	Operational creditors (Employees)	-	-	-	-	-	-	-	-	-
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	-	-
8	Operational creditors (other than Workmen and Employees and Government Dues)	-	-	-	-	-	-	-	-	-
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	-	-
Total		1	1,35,64,909	1	1,35,64,909	1	-	-	-	-

Annexure 1														
Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025(Order Received on September 17, 2025; List of creditors as on: 1 October, 2025														
List of secured financial creditors belonging to any class of creditors														
(Amount in ₹)														
Sr.	Name of Creditor	Details of Claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	amount of claim not admitted	Amount of claim under verification	Remarks, if any
No.		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
	Nil	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	
	Total		-	-		-	-		0.00%	-	-	-	-	

Annexure 2												
Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025(Order Received on September 17, 2025; List of creditors as on: 1 October, 2025												
List of unsecured financial creditors belonging to any class of creditors												
(Amount in ₹)												
Sr.no	Name of Creditor	Details of Claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by guarantee	% voting share in CoC					
	Nil	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
	Total		-	-		-	0.00%	-	-	-	-	

Annexure 3														
Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025/Order Received on September 17, 2025; List of creditors as on: 1 October, 2025														
List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
(Amount in ₹)														
Sr. No.	Name of Creditor	Details of Claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
	NIL	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
	Total		-	-	-	-	-	-	0%	-	-	-	-	

Annexure 4														
Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025(Order Received on September 17, 2025; List of creditors as on: 1 October, 2025														
List of Un-secured financial creditors (other than financial creditors belonging to any class of creditors)														
(Amount in ₹)														
Sr. No.	Name of Creditor	Details of Claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	SIL Fibres Private Limited	30-Sep-25	1,35,64,909	1,35,64,909	Un-secured Loan	No	No	No	100%	NA	NA	NA	NA	
	Total		1,35,64,909	1,35,64,909	-	-	-	-	100%	-	-	-	-	

Notes:

1. The above list of creditors reflects claims received by IRP and verified as on October 1, 2025.
2. Claims of the creditors have been verified (to the extent possible) and admitted or not admitted basis the list and workings provided by the Creditors.
3. The Interim Resolution professional shall revise the amounts of claims admitted, when he comes across additional information warranting such revision in accordance with Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Annexure 5													
Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025(Order Received on September 17, 2025; List of creditors as on: 1 October, 2025													
List of operational creditors (Workmen)													
(Amount in ₹)													
Sr. No.	Name of the authorised respresenattive, if any	Details of Claim received			Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Name of Workman	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% voting share in CoC					
	NIL	Nil	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	
	NIL	NIL	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	
	Total		-	-		-	0.00%	-	-	-	-		

Annexure 6

Name of Corporate Debtor: SJF Garments Private Limited; Date of commencement of CIRP: September 15, 2025 (Order Received on September 17, 2025); List of creditors as on: 1 October, 2025

List of operational creditors (Employees)

(Amount in ₹)

[illegible]

Annexure 7

Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025 (Order Received on September 17, 2025; List of creditors as on: 1 October, 2025

List of operational creditors (Government Dues)

	(Amount in ₹)
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[illegible]

Annexure 8

Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025/Order Received on September 17, 2025; List of creditors as on: 1 October, 2025

(Amount in INR)

List of operational creditors (Other than Workmen and Employees and Government Dues)

[illegible]

Annexure 9

Name of Corporate Debtor: SIF Garments Private Limited; Date of commencement of CIRP: September 15, 2025/Order Received on September 17, 2025; list of creditors as on: 1 October, 2025

List of other creditors (Other than financial creditors and Operational creditors)	

[illegible]